

ing. No proposal for construction of road over-bridges at these locations has so far been received from the State Government/Local Authority.

ways during the last three years, Division-wise; and

(b) the details thereof and the action take by Government in each case?

Vigilance cases

3379. SHRI SHIBA SAREN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Vigilance cases registered on the Indian Rail-

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The number of Vigilance cases taken up for disciplinary proceedings during the last three years is given below railway wise:

RAILWAY	1977-78	1978-79	1979-80	TOTAL
Central	56	54	111	221
Eastern	183	216	291	690
Northern	299	327	350	976
North Eastern	48	94	56	198
Northeast Frontier	199	263	242	704
Southern	112	97	128	337
South Eastern	109	74	217	400
South Central	162	109	87	358
Western	236	328	144	708
Other Units	31	37	47	115
Total:	1435	1599	1673	4707

(b) The number of officials punished arising out of disciplinary proceedings taken against them during the

last three years is given below indicating the type of penalty/administrative action (O.A.) taken:

Railway	1977-78			1978-79			1979-80			Total for 3 yrs.
	* Major	Minor	OA	Major	Minor	OA	Major	Minor	OA	
I	2	3	4	5	6	7	8	9	10	11
Central	8	15	14	39	81	2	40	145	30	383
Eastern	16	183	110	23	116	154	14	190	58	864
Northern	30	203	58	21	272	103	46	470	153	1356
North Eastern	39	160	47	34	180	42	40	130	25	697

	1	2	3	4	5	6	7	8	9	10	11
Northeast Frontier		19	134	78	18	85	65	10	119	74	602
Southern		90	98	28	36	305	278	34	351	297	1517
South Central		61	92	12	49	79	22	38	72	12	437
South Eastern		58	164	47	12	63	24	34	113	30	546
Western		45	287	128	37	235	115	36	222	91	1196
Other Units		5	12	2	5	11	13	4	8	7	67
		371	1348	524	274	1427	818	305	1820	777	7664

Note: Division-wise figures are not available. It will be a voluminous task to collect details of each Vigilance case from past records as their total number comes to nearly 5000 cases involving 8000 officials, as shown above.

Koraput-Rayagada line

3380. SHRI GIRIDHAR GOMANGO:
Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry received the survey report of Koraput-Rayagada Railway line of South Eastern Railway;

(b) if so, whether the said report has been examined for taking decision for construction of the line;

(c) if not, the reasons for delay in survey and submitting the report therefor; and

(d) the steps taken by his Ministry for early clearance of the project, keeping in view the Aluminium/Alumina complex at Damanjodi, Koraput?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). In the context of the proposed 8 lakh tonne Alumina plant to be installed at Damanjodi near Koraput in Orissa, a preliminary engineering-cum-traffic survey for Koraput Salur/Parvatipuram/Rayagada being carried out by M/s.

Rail India; Technical and Economic Services is expected to be completed shortly. The survey now in progress is for a new railway line for connecting a suitable station on the existing Kottavalasa-Kirandul line at the one end and Raipur-Vizanagram line at the other end.

Fast trains between Howrah and Samastipur, Patna-Samastipur and Patna-Jamshedpur

3381. SHRI BHOGENDRA JHA:
Will the Minister of RAILWAYS be pleased to state:

(a) whether there have been persistent demand for starting one more faster train between Howrah and Samastipur, Patna-Samastipur and between Patna and Jamshedpur via Ranchi, Bokaro and Dhanbad;

(b) whether various public organisations of Calcutta and North Bihar and South Bihar and the Newspapers and Publications Ltd., Patna have represented to the Railway Ministry;

(c) whether it is proposed to start the above faster trains; and

(d) if so, the details thereof and if not, the reasons therefor?